

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.1

Hon'ble Shri Justice Dr. P. Jyothimani
Judicial Member

Date: 26-5-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.118 of 2017 (SZ)	Sri Kommana Lakshmi Bala Ganeswara Rao, Andhra Pradesh Vs The State of Andhra Pradesh Rep.,by its Chief Secretary, Secretariat, Andhra Pradesh and 4 others	M/s. P.Venkaiah Naidu Syed Sadiq & Associates Counsel for Applicant	For Admission
2	Application No.119 of 2017 (SZ)	Sri Kommana Lakshmi Bala Ganeswara Rao, Andhra Pradesh Vs The State of Andhra Pradesh Rep.,by its Chief Secretary, Secretariat, Andhra Pradesh and 4 others	M/s. P.Venkaiah Naidu Syed Sadiq & Associates Counsel for Applicant	For Admission
3	Application No.120 of 2017 (SZ)	M/s. Kamal & Co Rep.,by T.A.Manjunath Bangalore Vs Karnataka State Pollution Control Board Rep.,by its Regional Range Officer Bangalore and 2 others	M/s. K.Ravi Anantha Padmanaban Counsel for Applicant	For Admission

4	Application No.121 of 2017 (SZ)	M/s. Padmanabha Dyeing Unit Rep.,by its Partner and Occupier Mr.T.G.Ravikiran Bangalore Vs Karnataka State Pollution Control Board Rep.,by its Regional Range Officer Bangalore and 2 others	M/s. K.Ravi Anantha Padmanaban Counsel for Applicant	For Admission
5	Appeal. No.51 of 2017 (SZ)	M/s. Manali Petrochemicals Ltd Rep.,by its Whole Time Director G.Balasubramanian Thiruvallur District Chennai Vs The Central Pollution Control Board, Ministry of Environment, Forest and Climate Change Government of India New Delhi and 3 others	M/s. AL.Ganthimathi L.Palanimuthu Counsel for Appellant	For Admission
6	Appeal. No.52 of 2017 (SZ)	M/s. Manali Petrochemicals Ltd Rep.,by its Whole Time Director G.Balasubramanian Thiruvallur District Chennai Vs The Central Pollution Control Board, Ministry of Environment, Forest and Climate Change Government of India New Delhi and 3 others	M/s. AL.Ganthimathi L.Palanimuthu Counsel for Appellant	For Admission

7	<p>M.A.No.269 of 2016 (SZ) IN Application No.410 of 2013 (SZ)</p> <p>Application No.410 of 2013 (SZ)</p>	<p>P.V. Subramanian, Arasamarathupatti, Dindugal Vs Thiru.T.G.Vinay IAS, District Collector Dindigul District and 4 others</p> <p>P.V. Subramanian, Arasamarathupatti, Dindugal & 5 others Vs The State of Tamil Nadu, Rep. by its Director, Environment and Forests Department, Fort St. George & Others</p>	<p>Mr. A. Yogeshwaran Counsel for Applicant M/s M.K. Subramanian & P.Velmani for R1 & R4 Smt. H. Yasmeen Ali for R2 M/s Abdul Saleem & S.Saravanan Vidyalakshmi for R3 Mr. Guruprasad, D.Lakshmipathy for R5</p> <p>Mr. A. Yogeshwaran Counsel for Applicant M/s M.K. Subramanian & P.Velmani for R1, R2, R6 Smt. H. Yasmeen Ali for R3, R4 M/s Abdul Saleem & S.Saravanan Vidyalakshmi for R5 & R7 Mr. Guruprasad, D.Lakshmipathy for R8 M/s.A.Madhumathi C.Selvaraj, M.Marimuthu for R9 to R28</p>	<p>To take appropriate action</p> <p>For hearing</p>
8	<p>M.A. No. 125 &152 of 2016 (SZ) IN Application No. 103 of 2016(SZ)</p>	<p>Puducherry Environment Protection Association, Rep. by its Secretary, K.Irisappan, Koodapakkam Post Vs Union of India, Rep. by its Secretary, The Ministry of Environment, Forests and Climate Change, New Delhi and others</p>	<p>M/s. A.Yogeshwaran & Neha Miriam Kurian Counsel for Applicant Mr.M.R Gokul Krishnan for R1 Mrs.Me.Sarashwathy for R2 Mrs. H. Yasmeen Ali for R3 & R4 M/s.Dr. Sudhir Ravindran, A. Lakshmi Narayanan & Sai Sathya Jith for R5</p>	<p>To take necessary action</p>

9	M.A.No 126 of 2016 (SZ) IN Appeal No. 123 of 2016(SZ)	Puduchery Environment Protection Association, Rep. by its Secretary, K.Irisappan, Koodapakkam and post Vs Union of India, Rep. by its Secretary, The Ministry of Environment Forests and Climate Change, New Delhi and others	M/s. A.Yogeshwaran & Neha Miriam Kurian Counsel for Appellant Mr.M.R Gokul Krishnan for R1 Mrs.Me.Saraswathy for R2 Mrs. H. Yasmeen Ali for R3 & R4 M/s.Dr. Sudhir Ravindran, A. Lakshmi narayanan & Sai Sathya jith for R5	To take action for violation of order
10	Application No. 37 of 2012 (SZ)	S.P. Surendranath Karthik, Madipakkam, Chennai Vs The Chairman, Pallavaram Municipality and others	Shri. Kaushik Narain Sharma Counsel for Applicant Shri P. Srinivas for R1 & R12 Smt. H. Yasmeen Ali for R2, R3 M/s. M.K. Subramanian, for R5, R9,R10 and R11 Shri D.S. Ekambaram for R4 Shri. Abdul Saleem, S.Saravanan and Vidyalakshmi for R6 to R8	For status Report
11	Application No. 42 of 2013 (SZ)	P. Radhakrishnan, Ooty. Vs The Union of India, MOEF, Rep by its secretary, New Delhi and others	M/s. M. Santhanaraman M.R. Sivakumar Counsel for Applicant Smt. M.Sumathi for R1 M/s. M.K. Subramanian P.Velmani for R2, R3, and R4 M/s. Abdul Saleem and S. Saravanan for R5	For filing Status Report
12	Application No.86 of 2017(SZ)	P.Subramani Gudalur The Nilgris Vs The Government of Tamil Nadu Rep.by its Secretary Department of Environment and Forest Government of Tamil Nadu	M/s.Paul Noble Deva Kumar K.Sathya, A.Vijayakumar & S.Somasundaram Counsel for Applicant M/s.M.K.Subramanian & P.Velmani for R1 & R2 Mrs.Rita Chandrasekar for R3 & R6 Mr. E.Manoharan for R4 & R5	For status Report

17	Application No.90 of 2017 (SZ)	M.Padmanaban Kaverirajapuram Thiruvallur Vs The Union of India Rep by its Secretary Ministry of Environment and Forests New Delhi and 7 others	M/s. Taaur Associates S.Kamalesh Kannan S.Sai Sathya Jith Counsel for Applicant Mr. G.M.Syed Nurullah Sheriff for R1 M/s M.K. Subramanian P.Velmani for R2 to R4 Mr. E.Manoharan for R5,R6	For orders
18	Application No.92 of 2017 (SZ)	Punganur Consumer Protection Council (Regd.No.32/92) Rep by its Advisor S.Vijayakumar Tamil Nadu Vs The State of Tamil Nadu Rep by its Secretary, Department of Revenue (Land Department) Chennai and 9 others	S.Vijaya Kumar Counsel for Applicant Mr. E.Manoharan for R1 to R8	For further orders
19	Application No. 110 of 2017 (SZ)	MCV Eco Systems Rep.,by its Managing Partner, East Godavari District Vs State of Andhra Pradesh, Rep.,by its Principal Secretary, Environment Forest Science and Technology Secretariat, Guntur District and 3 others	M/s. P.Venkaiah Naidu Syed Sadiq & Associates Counsel for Applicant Mrs. H.Yasmeen Ali for R1 M/s.T.Sai Krishnan for R2,R3, R4	For hearing
20	Application No. 112 of 2017 (SZ)	M/s. Roma Industries Rep.,by its Partner Mr.T.Anilkumar Rangareddy District Telangana State Vs The State of Telangana Rep.,by its Chief Secretary Secretariat, Telangana State	M/s. P.Venkaiah Naidu Counsel for Applicant Mrs. H.Yasmeen Ali for R1 M/s.T.Sai Krishnan for R2 to R5	For hearing

21	Appeal No. 48 of 2017 (SZ)	M/s.Bimal Auto Agency India Pvt.Ltd, Rep.,by its Authorised Signatory, Sri.A.Ravichandra Bangalore Vs The Karnataka State Pollution Control Board, Rep.,by its Member Secretary, Bengaluru	Mr.G.Mohan Kumar Counsel for Appellant	For orders
22	Application No. 69 of 2013 (SZ) (THC) (WP No. 3158 of 1996 AP High Court) & M.A. No. 85 of 2013 (SZ)	K. Malla Reddy and 118 others Vs State of Telangana, Rep. by its Chief Secy., Hyderabad and others	Shri. P. Niroop Counsel for Applicant Shri. T. Saikrishnan Counsel for R1 to R3	For Arguments
23	Application No. 70 of 2013 (SZ)(THC) (WP No. 3159 of 1996 AP High Court) & M.A. No. 86 of 2013(SZ)	K. Ashok Reddy and 47 others Vs State of Telangana Rep. by its Chief Secy., Hyderabad and others	Shri. P. Niroop Counsel for Applicant Shri. T. Saikrishnan Counsel for R1 to R3	
24	Application No. 71 of 2013 (SZ) (THC) (WP No. 3160 of 1996 of AP High Court) & M.A. No. 87 of 2013 (SZ)	S. Yadava Reddy and 21 others Vs State of Telangana Rep. by its Chief Secy., Hyderabad and others	Shri. P. Niroop Counsel for Applicant Shri. T. Saikrishnan Counsel for R1 to R3	
25	Application No. 72 of 2013 (SZ) (THC) (WP No 3161	Narasapuram Anjaiah and 13 others Vs State of Telangana	Shri. P. Niroop Counsel for Applicant Shri. T. Saikrishnan Counsel for R1 to R3	

	of 1996 of AP High Court) & M.A. No. 88 of 2013 (SZ)	Rep. by Chief Secy., Hyderabad & ors		For Arguments
26	Application No.86 of 2013 (SZ) (THC) (WP No. 18074 of 2002 AP High Court)	Chandra Mohan Agarwal, Medak District Vs The State of Telangana through its Chief Secretary, Hyderabad and others	M/s .P. Niroop, and Srinidhi Srinivasan Counsel for Applicant Sri. T. Saikrishnan for R1 to R3 M/s Mahmood Ali & M.A. Aleem Majid for R-4	
27	Application No. 87 of 2013 (SZ) (THC) (WP 18088 of 2002 AP High Court)	Anand Mohan Agarwal, Medak District Vs The State of Telangana through its Chief Secretary, Hyderabad and others	Shri C. Badri Venkata Reddy Counsel for Applicant Shri. T. Saikrishnan for Respondent	
28	Application No.88 of 2013 (SZ) (THC) (WP No 18163 of 2002 of AP High Court)	Manohar Agarwal Medak District Vs The State of Telangana, through its Chief Secretary, Hyderabad and others	M/s .P. Niroop, and Srinidhi Srinivasan Counsel for Applicant Shri. T. Saikrishnan Counsel for Respondent	
29	Application No. 89 of 2013 (SZ) (THC) (WP No. 18808 of 2002 of AP High Court)	Brig Mohan Agarwal Medak District Vs The State of Telangana, through its Chief Secretary, Hyderabad and others	Shri. C. Badri Venkata Reddy Counsel for Applicant Shri. T. Saikrishnan Counsel for Respondent	
30	Application No. 91 of 2013 (SZ) (THC) (WP No. 23534 of 2002 of AP High Court)	Dost Mohd. Osman Secundrabad Vs The State of Telangana, through its Chief Secy., Hyderabad and others	M/s .P. Niroop and Srinidhi Srinivasan Counsel for Applicant Sri. T. Saikrishnan Counsel for Respondent	
31	Application No. 82 of 2013 (SZ) (THC)	Dr. A. Kishan Rao and others Vs The State of Telangana,	M/s D. Nagasaila, Dr. V.Suresh K. Muthunayaki and C.P. Moses Counsel for Applicant	

	(WP No. 15668 of 1997 AP High Court)	and others	Sri. T. Saikrishna for Respondents	
32	Application No. 90 of 2013 (SZ) (THC) (WP No. 19961 of 2002 of AP High Court) and M.A Nos. 274,275,276, 277&278, of 2015, 07, 09 of 2016 (SZ)	The Indian Council for Envirolegal Action and others Vs Union of India, MoEF and others	M/s D. Nagasaila, Dr. V. Suresh K. Muthunayaki and C.P. Moses Counsel for Applicant Mr.M.R.Gokul Krishnan for R1 Sri. T. Saikrishnan for R2 M/s. S.Ramasubramaniam & Associates for R6 & R201 M/s. Reddy Law Associates M. Sundara Rami Reddy & K.Sathiya Murthi for R8, R22, R35, R44, R74, R97, R102, R142, R143, R151, R159, R134, R144, R150, R157, R173, R210, R230 M/s. V.B.Subrahmanyam & P.Rajasekar for R21, R36, R39, R42, R50, R60, R61, R62, R63, R65, R73, R75, R77, R78, R79, R80, R88, R90, R93, R94, R95, R99, R101, R103, R108, R111, R113, R124, R127, R135, R145, R147, R153, R164, R166, R172 R177, R180, R193, R198, R214, R223, R225, R227, R228, R112, R123, R131, R219 Ms. N.Anantha Kavitha & T.Hemalatha for R23 M/s. Satish Parasaran, P.Parthasarathy, Rahul balaji Madhan Babu & Rohan Cherian for R46, R53, R54, R83, R84, R85, R132, R194, R218 & R224 M/s. K.V Babu, S.Vasudevan & M.Meenatchi for R47 M/s. B.Giridhara Rao, Koka Satyanarayana Rao & S.Raghunathan for R56, R98, R106, R168, R107, R115 M/s. King & Partridge for R67 M/s. S.Ravee Kumar & E.Maharajan for R68, R70, R185 & R197 Mr. Ravindra Chenji for R215 M/s. Mahmood Ali,	For Arguments

			<p>Anusha Mahmood, M.A Aleem Majid & MS. Jemi Justus for R91 M/s. P.V Vinod Kumar, Kamalesh Kannan Subramanian & S.Sai Sathya Jith for R140 Mr. K.R Praveen Kumar for R160, R195 & R196 M/s. G.Ramji & R.Sathish Kumar for R186 & R206 M/s. V.Suthakar, K.S.Viswanatham T.Hemalatha & M.Gopi for R192 & R116 Mr. R.Sivasubramanian for R221 M/s. Aniruth Krishnan Keerthikiran for R232 Mr.D.S. Ekambaram for CPCB</p>	
33	Application No. 190 of 2016 (SZ)	<p>M.Chandrasekhar Reddy Borpatta village, Medak District,Telangana Vs State of Telangana, Rep. by its Chief Secretary to Government, Hyderabad and 2 others</p>	<p>M/s.P.Niroop Reddy and Srinidhi srinivasan Counsel for Applicant Smt. H.Yasmeen Ali for R1 & R2 Mr. Sai Krishnan For R3</p>	For Arguments
34	Application No.192 of 2016 (SZ)	<p>Venkat Reddy Isnapur village, Medak District Telangana Vs State of Telangana, Rep. by its Chief Secretary to Government, Hyderabad and 2 others</p>	<p>M/s.P.Niroop Reddy and Srinidhi srinivasan Counsel for Applicant Smt. H.Yasmeen Ali for R1 & R2 Mr. Sai Krishnan for R3</p>	

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Kerala Circuit Bench Cases

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Original Application No.118 /2017	Y Sam, Puthen Veedu, Powdikonam, Trivandrum Vs District Collector, Trivandrum & 11 Others	Y. Sam (Party in person)	For admission
2	Original Application No.119 /2017 and M.A.No 281/2017	N G Soman, Ambalamedu P O , Ernakulam Vs Bharat Petroleum Co Ltd., Kochi & 5 others	Sri. K J Sunil, Counsel for Applicant	For admission
3	Appeal No. 4/2017	Arun Vasu, Member, Mazhuvannoor Grama Panchayat, Ernakulam & 2 others Vs Kerala State Level Environment Impact Assessment Authority & 2 others	Sri. S Ranjith, Counsel for Appellant	For admission
4	Original Application No.155 /2017	Sri. A P Mathew, Janasakthi Unit President, Idukki Dist. Vs Chief Conservator, Forest Dept., Kerala &15 others	Smt. Sheeja P D, Counsel for Applicant	For admission
5	Original Application No.156 /2017	Mr.K.Prem Kumar, Madona, Industrial Estate P O, Trivandrum Vs Pollution Control Board And 2 others	Mr.S.M.Prem Counsel for Applicant	For admission
6	Original Application No.150 /2017	Jose Parayil Vs State of Kerala	Smt.T.B.Mini Counsel for Applicant	For admission
7	Original Application No.151 /2017	Charles T David, Thoppil House, Kolencherry P O, Ernakulam	Sri. M K Dileepan, Counsel for Applicant	For admission

		Vs State of Kerala & 3 others		
8	Original Application No.152 /2017	Mr.Pious Thomas Vs Union of India	Mr.Jacob Sebastian Counsel for Applicant	For admission
9	Appeal No. 51/2016	George Issac Vs Ministry of Environment, Forest & Climate Change and others	Mr. Rajan Vishnuraj & Harish Vasudevan, Counsel For Applicant Mr. Gokul Krishnan for R1, Smt. Vidyalakshmi for R2, Smt. Suvitha A S for R3 &R4, Mr. T Navin for R5, Mr.Millu Dandapani& Rahul Kandampully for R6	After notice
10	Original Application No. 535/2016	Lawyers Environmental Awareness Forum (LEAF) Vs State of Kerala & others	Mr. S Subhashchand & Peter T Thomas Counsel for Applicant Smt. Suuvitha A S for R1 to R3, Sri. T.Navin for R6 to R8, Mr. Jimmy for R5	After notice
11	Review Application No. 20/2016 in Application No. 75/2015 (SZ)	Shammy Thilakan, Kollam Vs State of Kerala & others	Mr. P K Suresh Kumar & K P Sudheer Counsel for Applicant Mr. T Navin for R1 & R2, Mr. Anison, Sunil Narayanan M/s Sukumaran & Usha for R3	For Completion of Pleadings
12	Review Application No. 21/2016 in Application No. 64/2015 (SZ) M A No. 186/2017 M A No. 187/2017	Shammy Thilakan, Kollam Vs Kerala State Pollution Control Board & 5 others	Mr. P K Suresh Kumar & K P Sudheer Counsel for Applicant Mr. T Navin for R1 & R2, Mr. Anison, Sunil Narayanan M/s Sukumaran & Usha for R3	For Completion of Pleadings
13	Appeal No.26/2016	P.Chandrasekharan Nair Vs Tomy Thomas & Another	Mr. Shaji Thomas, Counsel for Appellant Mr. Joby Jose Kondody for R1, Mr. Rajan Vishnuraj &Harish Vasudevan for R2, Vidyalakshmy for Addl. R	For Completion of Pleadings

14	Original Application No.137/2016 & M. A 188 /2017	Lawyers Environmental Awareness Forum(LEAF) Vs State of Kerala & Others	Mr. S Subhashchand & Peter T Thomas, Counsel for Applicant Smt. Suvitha A S for R1,R3 & R4, Mr. T Navin for R2 Mr. Sandeep Gopalakrishnan, For R5, Mr. M.Kiranlal & Sandip Narain, Mr. P C Chacko, Mr. Gopalakrishnan B K , Mr.K Jaju Babu and Mr. P V Jayachandran for Addl. Respondents.	For Completion of Pleadings
15	Original Application No. 192/2016	Lawyers Environmental Awareness Forum (LEAF) Vs State of Kerala & others	Mr. S Subhashchand & Peter T Thomas, Counsel for Applicant Smt. Suvitha A S for R1,R2 & R4, Mr. T Navin for R2, Mr. P C Chacko for R5	For Completion of Pleadings
16	Original Application No. 222/2016	Kuruvichira Sri. Nagaraja Temple rep. by Custodian Mr. K S Ravindran Nair Vs Kunnathunadu Grama Panchayat & others	Mr. K S Ravindran Nair (Party in person) Smt. Suvitha A S for R2, Mr. T Navin for R3 Smt. Vidyalakshmi for Addl. R4	For Completion of Pleadings
17	Original Application No.409/2016 & M A 189 /2017	Mr. K K Muhammed Iqbal Vs Kerala State Pollution Control Board & others	Mr. K K Ashkar Counsel for Applicant Mr. T Navin for R1 & R2, Mr. N N Sugunapalan & S Sujin for R3 Mr. George Thomas Mevada & Manu Kuruvila for R4	For Completion of Pleadings
18	Original Application No. 413/2016	Lawyers Environmental Awareness Forum(LEAF) Vs State of Kerala & others	Mr. S Subhashchand, Counsel for Applicant Smt. A S Suvitha for R1,R2,R5 & R6, Smt. Vidyalakshmi for R3 & R4	For Completion of Pleadings
19	Original Application No.14/2016 (SZ)	Mr. Muhammed , Malappuram Dist., Kerala Vs Kerala State Level Environment Assessment Authority & Others	Mr. N C Radhakrishnan & P Velmani Counsel for Applicant M/s Warriar & Iyer Associates for R1, Mr. T Navin for R2, Smt. Suvitha A S for R3 & R4, Mr. Ahammedkutty for R5, Mr. Sudhish for R6 to R8	For hearing

20	Original Application No. 20/2016 (SZ)	Mr. Santo P L , Trichur & others Vs State of Kerala & others	Mr. Rajan Vishnuraj & Harish Vasudevan Counsel for Applicant Smt. Suvitha A S for R1 & R5, Mr. T Navin for R2 to R4, Mr. Santhosh V Poduval for R6, M/s Warriar & Iyer Associates for R7 to R15, R18, R22 to R24, & R26	For hearing
21	Appeal No. 76/2015 (SZ)	Mr. N Sekharan Nair Pathanamthitta Dist. Vs Ministry of Environment, Forest and Climate Change New Delhi & others	Mfr. Rajan Vishnuraj & Harish Vasudevan, Counsel for Applicant Mr. M R Gokulkrishnan for R1, Smt. Vidyalakshmi for R2, Smt Suvitha A S for R3, M/s Enoch David Simon Joel & Romy Jose for R5, Mr. Sujith Kumar for Addl. R7	For hearing
22	O.A.No. 157/2017 (Earlier) O.A.No. 16 /2016 (SZ) (Suo Moto)	Suo Moto The health Hazards created by Pollution of water from Bharathapuzha River as per news item in the ' Hindu' dated 15.01.2016	Smt. A.S.Suvitha for R1, R3 to R5 Mr.GT.Navin for R2	For orders

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